Notification G.S.R. No. 1327, dated the 13th July, 1968. [Placed in Library. See No. LT-2521/68.]

- (ii) Notification G.S.R. No. 1685, dated the 9th September, 1968, publishing a corrigendum to Government Notification G.S.R. 629, dated the 28th March, 1968. [Placed in Library. See No. LT-2520/68.]
- (iii) Notification G.S.R. No. 2052, dated the 14th November, 1968, publishing a corrigendum to Government Notification G.S.R. No. 1898, dated the 17th October, 1968. [Placed in Library. See No. LT-2514/68.]

REPORT ON THE FOURTH GENERAL ELECTIONS IN INDIA, 1967

THE MINISTER OF STATE IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM): Sir, I beg to lay on the Table a copy of the Report on the Fourth General Elections in India, 1967, Volume I (General), (in Hindi). [Placed in Library. See No. LT-2352/68.]

APPROPRIATION ACCOUNTS OF RAILWAYS (1966-67) AND AUDIT REPORTS (RAILWAYS)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table a copy each of the following papers (in Hindi):

- (i) Appropriation Accounts of Railways in India for 1966-67 (Parts I and II).
- (ii) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1966-67.
- (iii) Audit Report, Railways, 1968.

SUPPLEMENTARY DEMAND FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF PUNJAB FOR THE YEAR 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I also beg to lay on the Table a statement chowing the Supplementary Demands

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for Grants for Expenditure of the Government of Punjab for the year 1968-69.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE UNION TERRITORY OF PONDICHERRY FOR THE YEAR 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I also beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Union Territory of Pondicherry for the year 1968-69.

ANNOUNCEMENT RE GOVERN-BENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COM-MUNICATIONS (SHRI I. K. GUJ-RAL): Sir, with your permission, I rise to announce that Government Business in this House for the week commencing Monday, the 2nd December, 1968, will consist of:

- (1) Further discussion on the Reports of the University Grants Commission for the years 1965-66 and 1966-67.
 - (2) Consideration and passing of:

The Banking Laws (Amendment) Bill, 1968, as passed by Lok Sabha and as reported by the Select Committee.

The Madras State (Alteration of Name) Bill, 1968, as passed by Lok Sabha.

The Deposit Insurance Corporation (Amendment) Bill, 1968, as passed by Lok Sabha.

The Indian Railways (Amendment) Bill, 1968, as passed by Lok Sabha.

- (3) Discussion on the Resolution regarding constitution of Railway Convention Committee, 1968.
- (4) Discussion on drought conditions in the country on a motion to be moved by Minister of Food and Agriculture at 4 P.M. on Tuesday, the 3rd December.